

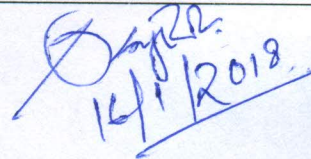
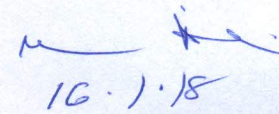
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BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No.66/KB/ 2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M**

| Name of the Company | Sumitra Metals (P) Ltd & Ors | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 391(2)394 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

| | | | |
|----|--------------------------|---|--|
| 1. | SANJIB DAWN. ADVOCATE | APPLICANTS |  16/1/2018 |
| 2. | TIAINLA Dy Director | o/o RD (ER) Ministry of Corporate Affairs |  16.1.18 |

ORDER

Ld. Counsel for the petitioner and Dy. Director, RD (ER), Ministry of Corporate Affairs is present.

Ld. Counsel for the petitioner prayed for time for filing supplementary affidavit. Prayer is allowed. Supplementary Affidavit may be filed within 15 days from today. Petitioner is directed to file synopsis by that time.

List on 16.02.2018 for hearing.

sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)